

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.03.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1732 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Savinder Singh Bawa & Anr. Vs. Pramod Kumar Sharma Resolution Professional for International Recreation and Amusement Ltd.	Jasvin Dhama
<b>2.</b>	I.A. No. 1733 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Tejbir Singh Bawa & Anr. Vs. Pramod Kumar Sharma Resolution Professional for International Recreation and Amusement Ltd.	Jasvin Dhama

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**-sd/-**  
**Assistant Registrar**